

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 112
(IB)-1493(PB)/2018

IN THE MATTER OF:

Enkay (India) Rubber Co. Pvt Ltd
Vs
Sumeru Processors Pvt Ltd

...
...

Applicant/Petitioner
Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016, Liq.

Order delivered on 20.01.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT


SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)


PRESENT:

For the HDFC : Mr. Amita Kumari, Advocate
For Suspended Dir. : Mr. Anurag Sharma,
For the Respondent : Ms. Anindita Saha, Mr. Pravesh Khyalia
Mr. Dhiren Navlakha, for Respondent No. 1.
Mr. Harish Katyal, Advocate for Respondent no. 3

ORDER

List on 15.03.2021.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

20.01.2021
Deepak Kumar